

F.No. A-22012/6/2019-Ad-VI
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

North Block, New Delhi -110 001

Dated: 17.03.2020

Office Order No. 49 of 2020

The following transfers/postings and additional charge arrangements in the grade of Commissioners of Income Tax are ordered with immediate effect and until further orders:

S.No	Civil Code	Name of the officer (Smt./Sh./Ms.)	Current CCA Region/ Directorate	New CCA Region/ Directorate	Additional charge assigned to the officer
1	93084	Rajiv Kumar Singh	Return from Study Leave	CIT(A)-1, Raipur	CIT(A), Bilaspur
2	90098	Devinder Singh Kalyan	CIT(A)-1, Gurgaon with a/c of CIT(A)-2, Gurgaon	CIT(A)-1, Gurgaon	CIT(A)-2 and CIT(A)-3, Gurgaon
3	00024	Manoj Kumar Mahar	CIT(DR)(AAR), Delhi	Secretary(AAR), Delhi	Secretary(AAR), NCR Bench
4	90102	Ramesh Chander	CIT(DR)(AAR) (NCR)	CIT(DR)(AAR) (NCR)	CIT(DR)(AAR), Delhi
5	91044	Deepak Sehgal	CIT(DR)(ITAT)-3, Delhi	CIT(A)-14, Delhi	---
6	98015	Anupam Kant Garg	UOP, CIT(A)-1, Jalandhar	CIT(DR) (ITAT)-3, Delhi	To be reviewed in AGT, 2020
7	90092	Syed Mohammad Jawad Abidi	Return from Study Leave	CIT(A)-10, Delhi	---
8	94084	Ramesh Chand Danday	CIT (Admin & TPS), Ahmedabad	CIT(IT&CT), CBDT, Delhi	---
9	90049	Anand Jha	CIT, OSD, CBDT	CIT(TDS)-1, Chandigarh	---
10	97017	Samir Tekriwal	CIT(DR) (ITAT)-2, Ahmedabad	CIT (Admin & TPS), Ahmedabad	---
11	93078	Virendra Ojha	CIT(DR) (ITAT)-1, Ahmedabad	CIT(DR) (ITAT)-1, Ahmedabad	CIT(DR) (ITAT)-2, Ahmedabad
12	91086	Om Prakash Sharma	CIT(DR) (ITAT)-3, Ahmedabad	CIT(DR) (ITAT)-3, Ahmedabad	CIT(DR) (ITAT)-4, Ahmedabad

Yogesh Shrivastava
17/3/2020

S.No	Civil Code	Name of the officer (Smt./Sh./Ms.)	Current CCA Region/ Directorate	New CCA Region/ Directorate	Additional charge assigned to the officer
13	94093	Ashok Kumar Kardam	UOP to CIT(DR) (ITAT)-2, Hyderabad	CIT(Audit), Hyderabad	---
14	98003	Ashutosh Rajhans	CIT(LTU), Kolkata	CIT(LTU), Kolkata	ADG(RTI), Kolkata
15	91016	Prabhjot Kaur	CIT(A)-2, Amritsar	CIT(A)-2, Amritsar	CIT(A)-1, Amritsar and CIT(A)-1, Jalandhar
16	94060	Devender Singh	CIT(A)-1, Ludhiana	CIT(A)-1, Ludhiana	CIT(A), Patiala and CIT(A)-2, Jalandhar

2. The compliance reports regarding relieving/ joining of the above officers shall be forwarded by the Pr. CCIT (CCA) concerned to the Board and Data Base Cell, CBDT by 20.03.2020. All the relieving and joining should mandatorily be done by the officer concerned and approved by the concerned Pr.CCIT(CCA) on-line on www.irs-officersonline.gov.in.

3. The officers assigned to hold additional charge shall not be eligible for any claim to additional remuneration under the provision of FR-49.

4. Hindi version of this order will follow.


17/3/2020
(Yogesh Sharma)

Under Secretary to the Government of India
Tel. No. 23095474

Copy to:

1. Officers concerned.
2. All Principal Chief Commissioners of Income Tax / Principal Director Generals of Income Tax.
3. Pr. Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
5. PS to Hon'ble FM / MoS (Finance).
6. PPS to Finance Secretary/ Chairman, CBDT / Members, CBDT / JS (Admin.), CBDT / JS (Revenue).
7. Adviser to Hon'ble FM.
8. Hindi Section for Hindi version.
9. Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
10. Secretary General, IRS Association / Secretary General, ITGOA / All-India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
11. Data Base Cell, CBDT.